

DIVISION BENCH  
COURT - II

**O-226**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/22(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> JULY 2024**

IN THE MATTER OF	<b>RAMESH CHANDRA AGARWAL VS MTL INDUSTRIES PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearance (via video conferencing/physically)**

Mr. Saif Uddin Khan, Adv. ] For the Petitioner

Mr. Ankur Goel, Adv. ] For the Respondent No. 3

Mr. Saket Singh, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter for further consideration on **20.09.2024**.

**(Anamitra Pal)**  
Court Officer

**Ar.**